

All India Policy on Levy and Procurement

7062. SHRI MADHU LIMAYE : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether the Government has made any attempt to evolve an all India policy with regard to levy and procurement ;

(b) whether the States have been persuaded to exempt small farmers ;

(c) if so, the details of these exemptions in each State ;

(d) whether the levy contributions of wheat and rice will be related to supply of fertilizers and other agricultural inputs ; and

(e) if not, the reasons for not doing this ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASHEB P. SHINDE) : (a) As conditions very considerably from State to State no uniform all India policy with regard to levy and procurement has been evolved. However, certain general guidelines have been indicated to the State Governments and it has been left to them to adopt a system of procurement best suited to their local conditions.

(b) and (c) The levy orders usually provide for the exemption of small farmers. A statement indicating the exemption limits in the various States is laid on the Table of the House. [Place in Library. See No. LT9481/75]

(d) and (e) Levy contributions of wheat and rice are not directly related to supply of fertilizers and other agricultural inputs. However, some of the State Governments do give fertilizers and other agricultural inputs at control prices as an incentive for procurement.

Development of Park by D.D.A. in Rajouri Garden, New Delhi

7063. SHRI CHANDRIKA PRASAD : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether D.D.A. is developing a park in Rajouri Garden, New Delhi opposite MIG flats and since when it is being developed ;

(b) whether even boundary wall has not been constructed around the park as a result of which many burglaries have been committed in the colony ;

(c) the reasons for the slow progress of development of the park ;

(d) the amount sanctioned for its development during 1975 ; and

(e) the time by which its development will be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) : (a) The DDA has proposed to develop a district park near Rajouri Garden. For the present work relating to levelling and clearing has been done and a few trees have been planted.

(b) There is no proposal to construct a boundary wall around the park. The area has, however, been fenced with barbed wire. Non-construction of a boundary wall has nothing to do with the alleged burglaries in the colony.

(c) and (d) The full development scheme has yet to be sanctioned. The detailed estimates are under preparation.

(e) As it is proposed to be a large district park and consequently a very large number of trees would have to be planted after providing necessary infra-structures of water and other amenities, it is estimated that at least 3 to 4 years are likely to be taken before the park could be developed.

Financial crisis in Punjab University

7064. SHRI MOHINDER SINGH GILL : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether the Punjab University is facing a serious financial crisis and may have to restrict or wind up some of its vast research and teaching works ; and

(b) if so, the help that is being considered to be given to this University ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) According to the information furnished by the Punjab University authorities, the University is not facing any serious